NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/111/2016

NAME OF THE PETITIONER(S): B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S): Adarsh Estates Private Limited & 5 others

UNDER SECTION: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE

REPRESENTATION BY WHOM

1) Abhinar Parthasarathy Counsel for Representation by Whom

Keerthick: Petitioners

For TK Bhaskan

ATIA Representation Member-Judicial

<u>ORDER</u>

Counsels for both the parties are present. Counsel for the Petitioner submitted that an Application under section 252 is pending for disposal before the NCLT, Chennai Bench and prayed for more time. At request, time is enlarged. Put up on 23.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)